

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 110**

**CP (IB) No. 17/Chd/J&K/2021**

**IN THE MATTER OF:**

**Jammu and Kashmir Bank**

...

**Petitioner**

**Versus**

**Puneet Resutra**

...

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 30.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 03.06.2024.

Sd/-

**Court Officer**